

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. C.P. (IB)-4182(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: Union Bank of India

VS

Indian Transformers Co Ltd

Appearance

For liquidator : Adv. Dhrumil Shah i/b. Bindu Bhatia

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

This matter was listed on today's board upon mentioning of the matter by the liquidator.

It is pointed out that a typographical error has kept in the order dated 12.04.2024 wherein date of the order has been wrongly mentioned as 12.04.2023. We hereby rectify the date of order to be read as **12.04.2024** instead of 12.04.2023.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)